

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/ (IB)/2017
NAME OF THE PETITIONER(S) : ARTI N. WADHWA
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

COUNSEL FOR RESPONDENT - S. B. R. L. (S. PREM RAJ KUM.)
26/7/17

ORDER

Matter called. Counsel for Petitioner absent. Counsel for Respondent present.
Last and final opportunity was given to the Petitioner for causing appearance in
the matter failing which the petition will be dismissed. Put up on 17.08.2017 at
10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)